(3)

Declaration of Assets and Liabilities

	+)	Year 2024-25
Soles		/wife of Nil Ratan Prasad
Male	200 some belonging to Si	har Legislative 1755 Embry Schoolar
9/13	service and presently working as Personal	Assistant
1.7	give herein below the details of the assets (immovable,	movable, bank balance, etc.) of
S AM	myself, my spouse and dependants*:	

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	15000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM, Patna 16,000/-				
(iii)	Bonds, Debentures and Shares in companies					
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 5800/. half Yearly				
(v)	Motor Vehicles (details of make, etc.)	3 - - 1				
(vi)	Jewellery (give details of weight and value)	Gold 30gs. Silver 20gs.				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	T Control of the Cont	-	7	, — —	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s)	The second secon				
	- Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	(HUF,)961 Till Share not de fin				

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(i) Loans from Banks	SBI, BVM Patna	5,85,507.00	
(ii) Loans from financial			
(iii) Government Dues: (a) dues to departments dealing with government			
(b) dues to departments dealing with supply of water			
(c) dues to departments dealing with supply of electricity			
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	

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	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, if any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FLVPP9675P		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]			
	(III) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax			

C. <u>Personal De</u>	<u>atall</u>					
GPF/CPF/PRAN No.	:-	110144294414				
Gender	:-	M (M/F)				
Date of Birth	entres	2 5 1 2 1 9 9 5 (DD/MM/YYYY				
Class/Group	:-	[3] (A/B/C)				
Cadre	!-	Stenographer and Private Secretary Cadre (Full Name e.g. B.A.SBihar Administrative Service,				
		B.S.S Bihar Secretariat Service etc.)				
Home District	· i*	Begusarai				
I hereby o		e that the above details are true to the best of my				

Designation: Personal Assistant

Department: Bihax Legislative Assembly Secretariat

Place: Patna Date: 13.02.2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.